

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 255**  
**75/241-242/ND/2019**  
**IA/12/2020**

**IN THE MATTER OF:**

**Sh. Amanpreet Singh BAWA** ... **Applicant/Petitioner**

**Versus**

**M/s. Satkar Logistics Pvt. Ltd. & Anr.** ... **Respondent**

**Under Section: 241-242**

**Order delivered on 05.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Mr. Vikas Mishra, Mr. Pranav Gadi and Mr. Shaleen Srivastava  
Advocate for the Petitioner, Ms Srishti Thukral for Respondent No. 2

**ORDER**

**Renotify on 19.04.2021.**



**T.S. Singh**  
**(Court Officer)**